

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 3979/2018
MA No.4422/2018**

This the 17th day of October, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Biswajit Paul,
Aged 47 years, Group 'B',
S/o Late Shri Khetra Mohan Paul
Working as Singer
HQ Song and Drama Division,
Delhi.
R/o Plot No. 956 TF-2,
Nitikhand 1, Indirapuram,
Gaziabad, PIN-201 014.
2. Akshay Kumar Nagar,
Aged 46 years, Group 'B',
S/o. Late Radhey Shyam Nagar,
Working as Singer
HQ Song and Drama Division, Delhi.
R/o J4/82, Khirki Extension,
Malviya Nagar,
New Delhi-110 017.
3. Mala Kumar Mishra,
Aged 42 years, Group 'B',
W/o Deepak Mishra,
Working as Singer
HQ Song and Drama Division, Delhi.
R/o B1 509 Dev Nagar,
Karol Bagh, Delhi.
4. Bhimappa Bhajantri,
Aged 51 years, Group 'B',
S/o Yallappa
Working as Singer
HQ Song and Drama Division, Delhi.
R/o H. No. SB-301, Block-1A,
Hudco Place Extension – 110 049.

5. Dr. Neepa Choudhury
Aged 38 years, Group B,
D/o Shri Sitangshu Choudhury,
Working as Singer
HQ Song and Drama Division, Delhi.
R/o. 3, Lodhi Road Complex,
New Delhi-110 003.
6. Manju Saikia,
Aged 48 years, Group B,
W/o Hemlata Saika
Working as Singer
HQ Song and Drama Division, Delhi.
R/o H. No. 406, Type II,
Sec II, Sadiq Nagar, New Delhi.
7. Sangamitra Chakravarty
Aged 44 years, Group B,
W/o Vishwarup Chakravarty
Working as Singer
HQ Song and Drama Division, Delhi.
R/o 60, R.P.S. Colony, Near Khanpur,
New Delhi – 110 062.
8. Al Ahsan Rashidee
Aged 48 years, Group B,
Late Sh. Md. Aminar Rashid
Working as Singer
HQ Song and Drama Division, Delhi.
R/o C/o Master Ved Prakash
Madan Gir Village,
New Delhi – 110 062.
9. Suresh Kumar Seth
Aged 47 years, Group B,
S/o Late Shri Ishwar Sethi
Working as Singer
HQ Song and Drama Division, Delhi.
R/o. 21-N, Sector-4, Pushp Vihar,
New Delhi-110 017.
10. Debabrata Sinha
Aged 49 years, Group 'B'
S/o. Late Subodh Kumar Sinha,
Working as Singer

HQ Song and Drama Division, Guwahati
 R/o H. No. 05, Vijaypur,
 Basirtha Mandir,
 Guwahati-781 029.

11. Priyambada Biyogi Saikia
 Aged 47 years, Group 'B',
 W/o Ajay Kumar Saikia
 Working as Singer
 HQ Song and Drama Division, Guwahati
 R/o 24/A, Bishnu Jyoti Path,
 Bye Lane – 03, Haligaon,
 Guwahati – 781 038.

12. S. Sasikala
 Aged 40 years, Group 'B',
 D/o. T. C. Jayaraman
 Working as Singer
 HQ Song and Drama Division, Chennai
 R/o 6/2A, Saibaba Colony, Door N.5
 Lotus Apartments,
 Virugambakkam,
 Chennai-600 092.

...Applicants

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Union of India,
 Through its Secretary,
 Ministry of Information and Broadcasting
 Shastri Bhawan,
 New Delhi-110 001

2. The Director General,
 Song and Drama Division,
 (Now National Bureau of Outreach Communication)
 Ministry of Information and Broadcasting
 Soochna Bhawan, CGO Complex,
 New Delhi – 110 003.

....Respondents

(By Advocate : Shri S.N. Verma)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :-**

Heard the learned counsel for applicant and Shri S.N. Verma, learned counsel, on receipt of advance notice, on behalf of respondents.

MA No.4422/2018

2. For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

OA No.3979/2018

3. The applicants, who are presently working as Singers under the respondents filed the instant OA seeking the following reliefs:-

- “i) Declare that treating Sr. Instrumentalists and Singers, who are functioning together for any musical programme as discriminatory and violative of the Constitution of India.
- ii) Direct the respondents to take a final decision on the representations of the Applicants at ANNEXURE A-1 colly/ANNEXURE A-2 colly and grant the Applicants, at par with the Sr. Instrumentalists, the same pay scales w.e.f. 01.01.1996, i.e. Rs.6500-10500 from 1.1.1996 and Grade Pay of Rs.4800 from 01.01.2006 with arrears of play thereof.

iii) Grant any other relief as deemed appropriate under the facts and circumstances of the case.”

4. It is submitted that the applicants made number of representations including Annexure-A/1 (Colly) dated 10.05.2018, ventilating their grievances to the respondents, however, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure-A/1 (Colly) representations of the applicants dated 10.05.2018, and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

6. Let a copy of the O.A. be enclosed to this order.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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